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Title: Need to expedite takeover process of Bharat Heavy Plate Vessels Limited (BHPVL), Visakhapatnam By BHEL.

SHRIMATI JHANSI LAKSHMI BOTCHA (BOBBILI) : Mr. Deputy Speaker, Sir, kindly permit me to raise a very important matter of urgent public importance during Zero Hour today regarding speedy takeover of Bharat Heavy Plate Vessels Limited, Visakhapatnam by Bharat Heavy Electricals Limited.

Based on the Union Cabinet decision on 26th November, 2007, BHPV once again submitted revaluation report valued by the Industrial Credit Rating Agency to the Ministry of Heavy Industry for immediate takeover of BHPV by BHEL. I understand that the report is under study and review by the Finance Department of the Ministry of Heavy Industry for sending the same to the Finance Ministry for their comments. The employees of BHPV are eagerly looking at the Centre and public representatives for an early settlement of the issue once and for all.

Since BHPV and BHEL are under administrative control of the Department of Heavy Industry, the takeover process will not pose any problem. Therefore, through this House, I would request the Government to expedite the process. Thank you.